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UK businesses can win a share of £1.5 million to work with Turkish businesses.

Innovate UK is working with TÜBİTAK, the Scientific and Technological Research Council of Turkey, to fund this competition. We are running it as part of the Newton-Kâtip Çelebi Fund programme.

The Turkish food and agriculture industry is one of the country's biggest sectors. It corresponds to 7.1% of the GDP and a quarter of jobs in the country. The sector is strong and vibrant but with a lot of small farmers and limited cultivable land.

Read more

UK's Land Registry launches rules consultation on Local Land Charges

From 9th May 2016, the land registry is inviting comments on a proposed draft of Local Land Charges Rules 2017.

The land registry launched a consultation on the proposed draft Local Land Charges Rules 2017. The rules will provide the framework for how the Local Land Charges Register Service will work.

Read more

WORLD PRACTICE

Asia Europe USA UK Middle East Africa

11 May 2016

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